

**In the Court of Chief Judicial Magistrate court  
Bangalore Rural District, Bangalore  
Cause list dated 16-09-2020**

<b>Morning Session</b>	<b>Afternoon Session</b>
<b>Hearing/Arguments</b> 1.CR. 149/2020 2.CC. 11199/2020 3. FR. 339/2020 4. FR. 968/2019 5. FR. 966/2019 6. FR. 42 /2020 7. CC. 3231/2018 8.CR. 403/2019 <b>Objections</b> 9. CR. 103/2020 10. FOC. 1/2020 11. CR. 145 /2020	<b>Orders</b> 1. FR. 227/2020 2. CC. 3840/2020 3. CR. 120 /2020  <b>Arguments</b> 4. CC. 8422 /2018 5. CC.8620/2017 6. Cmis. 142/2016

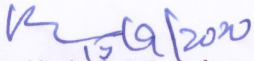
  
16/9/2020

Chief Judicial Magistrate  
Bangalore Rural District, Bangalore.

**Note: All the advocate are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.**

**In the court of II Addl. Chief Judicial Magistrate  
Court Bangalore Rural District, Bangalore  
(Cause list dated: 16/09/2020)**

II ACJM, Bengaluru. 1 <sup>st</sup> session IO/Evidence	II ACJM, Bengaluru. 2 <sup>nd</sup> Session IO/Evidence/Arguments
1. CC No. 5996/2014	1. CC No. 8244/2019
2. CC No. 7539/2015	2. CC No. 12654/2017
3. CC No. 1912/2015	3. CC No. 7131/2019
4. CC No. 1785/2015	4. CC No. 12631/2019
5. CC No. 3625/2015	5. CC No. 12753/2019
6. CC No. 7284/2016	6. CC No. 3593/2018
7. CC No. 8280/2019	7. CC No. 3595/2018
8. Cr No. 177/2020	8. CC No. 4500/2016
	9. CC No. 6709/2014

  
IIAddl, Chief Judicial Magistrate  
Bangalore Rural District, Bangalore.

**Note:** All the advocate are requested to strictly follow SOP  
issued by the Hon'ble High Court of Karnataka.